

ITEM NO.121  
(PART-HEARD)

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4815/2019

ANUPAL SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH,  
THROUGH PRINCIPAL SECRETARY PERSONNEL  
DEPARTMENT & ORS.

Respondent(s)

[ AT 3:30 P.M. ]

(IA No. 113983/2017 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 147198/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 143235/2018 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 57316/2018 - CLARIFICATION/DIRECTION  
IA No. 4363/2018 - CLARIFICATION/DIRECTION  
IA No. 138591/2017 - CLARIFICATION/DIRECTION  
IA No. 108969/2019 - INTERVENTION/IMPLEADMENT  
IA No. 81234/2019 - INTERVENTION/IMPLEADMENT  
IA No. 110098/2019 - INTERVENTION/IMPLEADMENT  
IA No. 50067/2017 - MODIFICATION OF COURT ORDER  
IA No. 5248/2018 - SEEKING AN APPOINTMENT)

WITH

C.A. No. 4817/2019 (III-A)

C.A. No. 4816/2019 (III-A)

C.A. No. 4819/2019 (III-A)  
(IA No. 111331/2017 - APPROPRIATE ORDERS/DIRECTIONS)

C.A. No. 4818/2019 (III-A)

C.A. No. 4821/2019 (III-A)

C.A. No. 4820/2019 (III-A)

C.A. No. 4830/2019 (III-A)

C.A. No. 4829/2019 (III-A)

C.A. No. 4833/2019 (III-A)

C.A. No. 4825/2019 (III-A)

C.A. No. 4827/2019 (III-A)

C.A. No. 4834/2019 (III-A)

C.A. No. 4828/2019 (III-A)

C.A. No. 4824/2019 (III-A)

C.A. No. 4835/2019 (III-A)

C.A. No. 4822-4823/2019 (III-A)

C.A. No. 4836/2019 (III-A)

C.A. No. 4826/2019 (III-A)

C.A. No. 4832/2019 (III-A)

C.A. No. 4831/2019 (III-A)

Date : 17-09-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s)

Mr. P.S. Patwalia, Sr. Adv.  
Mr. Pradeep Kumar Yadav, Adv.  
Ms. Harshika Verma, Adv.  
Mr. Akchhay Chadha, Adv.  
Mr. Sanjeev Malhotra, AOR

Mr. M. Karpaga Vinayagam, Sr. Adv.  
Mr. G.S. Mani, Adv.  
Mr. Nitin Kumar, Adv.  
Mr. G.D. Ahmed, Adv.  
Mr. Sanjeev Malhotra, AOR

Mr. Guru Krishna Kumar, Sr. Adv.  
Ms. Mahalakshmi Pavani, Sr. Adv.  
Mr. G. Balaji, AOR  
Ms. Shiva Vijaya Kumar, Adv.  
Mr. Divyanshu, Adv.

Ms. Vibha Datta Makhija, Sr. Adv.  
Mr. Suyash Srivastva, Adv.  
Mr. Modhumay Misra, Adv.  
Mr. Satyendra Kumar Mishra, Adv.  
Mr. Ravindra Sadanand Chingale, AOR  
Mr. Prashant Shukla, Adv.  
Mr. Praveen Gaur, Adv.  
Mr. Priyanshu Agarwal, Adv.  
Ms. Aadiya Mishra, Adv.

Mr. A. Subba Rao, Adv.  
Mr. Yatish Mohan, Adv.  
Dr. Kedar Nath Tripathy, AOR

Mr. Mehul M. Gupta, Adv.  
 Mr. Abhishek Kumar Saroj, Adv.  
 Mr. R. P. Gupta, AOR

Mr. Yatish Mohan, Adv.  
 Ms. Vinita Y. Mohan, Adv.  
 Mr. Kedar Nath Tripathy, AOR

Mr. Pradeep Kumar Yadav, Adv.  
 Mr. Sanjeev Malhotra, AOR

Mr. Pradeep Kumar Yadav, Adv.  
 Ms. Manju Jetley, AOR

Mr. Alok Singh, Adv.  
 Dr. Amarendra Pratap Yadav, Adv.  
 Mr. Abhishek Singh, Adv.  
 Ms. Manju Sharma Jetley, AOR

For Respondent(s)

Mr. S.R. Singh, Sr. Adv.  
 Mr. Adarsh Upadhyay, AOR  
 Ms. Sunita Pandit, Adv.  
 Mr. Krishna Kumar Yadav, Adv.

Mr. Alok Mishra, Adv.  
 Mr. Raghvendra Upadhyay, Adv.  
 Ms. Purnima Jain, Adv.  
 Mr. Ajay Kumar, Adv.  
 Mr. Rajesh Goyal, AOR

Mr. Alok Mishra, Adv.  
 Mr. Amarendra Pratap Yadav, Adv.  
 Mr. Abhishek Singh, Adv.  
 Mr. Krishna Kumar Yadav, Adv.  
 Ms. Khushboo Vinodray Malkan, AOR

Mr. Anil Nauriya, Adv.  
 Ms. Sumita Hazarika, AOR  
 Ms. Ipsita Behura, Adv.

Mr. K. Parameshwar, AOR  
 Mr. M.V. Mukunda, Adv.

Mr. Sunil Kumar Singh, Adv.  
 Mr. Amit Kumar Srivastava, Adv.  
 Mr. Hariom Sharan Singh, Adv.  
 Ms. Sofia Begum, Adv.  
 Dr. Vinod Kumar Tewari, AOR

Mr. Sandeep Kr. Dwivedi, Adv.  
 Mr. Awadhish Kumar, Adv.  
 Mr. Pradeep Kr. Dwivedi, Adv.

Mr. Satyam Pandey, Adv.  
Dr. Vinod Kumar Tewari, AOR

Ms. Antaryami Upadhyay, Adv.  
Mr. Rutwik Panda, AOR  
Mr. Abhishek Upadhyay, Adv.

Ms. Mridula Ray Bharadwaj, AOR

Mr. Binay Kumar Jain, Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. Bijender Singh Choudhry, Adv.  
Dr. (Mrs.) Vipin Gupta, AOR

Mr. Shrish Kumar Misra, AOR  
Mr. Ankit Yadav, Adv.  
Ms. Deepika Mishra, Adv.  
Mr. Bimlesh Pandey, Adv.

M/s. Sheenu Chauhan, Adv.  
Mr. Ajay Kumar Singh, AOR

Mr. Dharm Singh  
Mr. Karunakar Mahalik, AOR

Ms. Ruchira Goel, AOR

Mr. Abhishek Raj, Adv.  
Mr. Nilendra Pratap Singh, Adv.  
Mr. Shailendra Pratap Singh, Adv.  
Ms. Neha Singh, Adv.  
Mr. Prithvi Pal, AOR

Ms. Rekha Rani Dey, Adv.  
Mr. Siddharth Kumar, Adv.  
Ms. Divya Roy, AOR

Mr. Satyajeet Kumar, AOR

Mr. Udayaditya Banerjee, AOR

Mr. Susheel Tomar, Adv.  
Mr. Sanjeev Malhotra, AOR

Mr. Balraj Dewan, AOR

Mr. Dinesh Kr. Tiwary, Adv.  
Ms. Anita Pandey, Adv.  
Ms. Rajmala Dohare, Adv.  
Ms. Shama Sharma, Adv.  
Mr. Chandan Kr., Adv.  
Mr. Santosh Kumar Tripathi, AOR

Mr. Lakshmi Raman Singh, AOR

Ms. Anita Tripathi, Adv.

Ms. Shweta Yadav, Adv.

Mr. Ankur Yadav, AOR

Mr. Anil Kaushik, Adv.

Mr. Anurag Singh, Adv.

Mr. Anil Kumar Mishra, AOR

Mr. Bipin Bihari Singh, AOR

Mr. Alok Singh, Adv.

Mr. Amarendra Pratap Yadav, Adv.

Mr. Abhishek Singh, Adv.

Mr. Krishna Kumar Yadav, Adv.

Ms. Khushbu Vinodray Malkan, Adv.

UPON hearing the counsel the Court made the following

O R D E R

We have heard the reply submissions of Mr. P.S. Patwalia, Mr. Guru Krishna Kumar, Ms. Mahalakshmi Pavani, learned senior counsel, and Mr. A. Subba Rao & Mr. Mehul Gupta, learned counsel.

We have heard learned counsel in all the batch matters.

Hearing concluded.

Judgment reserved.

(MAHABIR SINGH)  
COURT MASTER

(MADHU BALA)  
COURT MASTER

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER